

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CP(CAA)-95,97&99(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

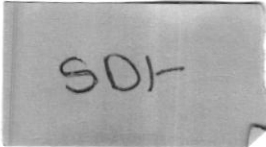
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.08.2018**

NAME OF THE PARTIES: CP 95 – Hind Terminals Chennai Pvt. Ltd.
CP 97 – Rishi Container Freight Station Pvt. Ltd.
CP 99 – Hind Terminals Pvt. Ltd.

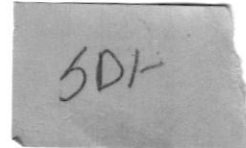
SECTION : 230-232 of the Companies Act, 2013.

ORDER

Owing to paucity of time, list this matter on **27.09.2018**.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)